

Through e-mail

From,

**Atul Srivastava, HJS,
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**All The District & Sessions Judges
Subordinate to High Court of Judicature at
Allahabad**

No. 459/Admin. (Services)/2019, Dated Allahabad: September 07, 2019

Subject: Looking after the work of vacant court/post of Secretary (Full Time), District Legal Services Authority by Presiding Officer of Civil Judge (SD) court of concerned Judgeship.

Sir,

I am directed to say that, Hon'ble Court has been pleased to order that the districts where the court/post of Secretary (Full Time), District Legal Services Authority is lying vacant, the work of said court/post be look after by the Presiding Officer of Civil Judge (Senior Division) Court till the posting of Secretary (Full Time), District Legal Services Authority is made.

I am therefore, to request you kindly direct the concerned accordingly.

Yours Faithfully,

Sd/-

Registrar (Judicial) (Services)